NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/422/ (IB)/2017

NAME OF THE PETITIONER(S)

: LAXMINARAYAN COTTON COMPANY

NAME OF THE RESPONDENT(S)

: GURUVAYUR SPINNING MILLS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIGNESM VENNA7 Coursel for Respondent
M. Jaishree kuman countel for Petitionee

For surang on Surana

ORDER

Counsel for petitioner present and submitted that the petitioner has filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. She reported ready for arguments. Counsel for respondent present and prayed time for filing counter and reply. Put up on 02.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)